

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

APPEAL NO. 29/2022

(Earlier Appeal No. 11/2022 (CZ))

IN THE MATTER OF:

Rathi Special Steels Ltd.

...APPELLANT

//VERSUS//

Commission for Air Quality Management in NCR & Ors.

...RESPONDENTS

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PLACE : BHIWADI

DATE: 20.06.2022

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**COUNSEL FOR RESPONDENT NO. 2
SANDEEP SINGH BAGHEL**



ATTESTED

NOTARY, ALWAR (Raj.)

12 0 JUN 2022

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BENCH, NEW DELHI**

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...RESPONDENTS

**APPLICATION FOR TAKING DOCUMENTS ON RECORD ON
BEHALF OF RESPONDENT NO. 2 – RAJASTHAN STATE POLLUTION
CONTROL BOARD.**

It is humbly submitted on behalf of Respondent No. 2 as under:

1- That the instant appeal is preferred by the Appellant against order dated 21.01.2022 passed by Commission for Air Quality Management in National Capital Region and Adjoining Areas (hereinafter referred to as 'Commission') exercising powers under "Commission for Air Quality Management in National Capital Region and Adjoining Areas Act, 2021" (in short 'Commission Act, 2021') and statutory directions issued by Commission under the provisions of the said Act.

2- That, the Hon'ble Tribunal vide its order dated 17.06.2022 was pleased to direct that the answering respondent i.e. Rajasthan State Pollution Control Board prepare a list of industries which were required to have environmental clearance as per the judgment of this Tribunal dated 12.02.2020 passed in O.A. No. 55/2019 (WZ), Gajubha Jesar Jadeja vs. Union of India & Ors and in that list name of the appellant unit was also mentioned but that list is not on record.

3- That this supplementary affidavit, in instant reply to Appeal submitted on dated 16-06-2022, is

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being filed on behalf of the Respondent No. 2 placing on record necessary documents in pursuant to the directions issued by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in the above captioned matter Annexure R-2/1.

- 4- That an Affidavit in support of the reply is also being filed alongwith.
- 5- That the Answering Respondent craves leaves to make additional submissions during the adjudication of this matter.

PRAYER

It is respectfully prayed to Hon'ble Tribunal that the instant application along with documents may be taken on record on behalf of Rajasthan State Pollution Control Board in interest of justice.

PLACE: Bhiwadi
DATE: 20.06.2022



COUNSEL FOR RESPONDENT NO. 2
SANDEEP SINGH BAGHEL



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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

**APPEAL NO. 29/2022
(Earlier Appeal No. 11/2022 (CZ))**

AFFIDAVIT

I, Amit Sharma S/o Dr Sushil Narayan Sharma, aged 50 years, presently Regional Officer, Rajasthan State Pollution Control Board, Bhiwadi do hereby affirm on oath as under:

- That I am the authorized Representative of the Respondent no. 2 – Rajasthan State Pollution Control Board in the present Appeal and fully conversant with the facts of the case and hence competent to swear on this affidavit.
- That the contents of the Reply being filed are true and correct and based on the documents filed along with the Reply.
- That nothing material has been suppressed or concealed.

VERIFICATION

Deponent
अमित शर्मा
क्षेत्रीय अधिकारी



Verified that the content of my affidavit are true and correct to my knowledge, no part of it is wrong and nothing has been kept concealed therefrom.

Verified and signed here on this 20th day of June 2022

Deponent
अमित शर्मा
क्षेत्रीय अधिकारी

Deponent Sworn Before me and
Admitted Correct Hence Attested

Notary. Alwar

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

APPEAL NO. 29/2022
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LIST OF DOCUMENTS

Sr.No	Particulars	Annexure	Page No.
•	list of industries which were required to have environmental clearance as per the judgment of this Tribunal dated 12.02.2020	R-2/1	6-8

PLACE: Bhiwadi
DATE: 20.06.2022



[Handwritten Signature]

COUNSEL FOR RESPONDENT NO. 2
SANDEEP SINGH BAGHEL

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[Handwritten Signature]
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**List of Re-Rolling/Cold rolling units requiring EC
and their consent Status- regarding**

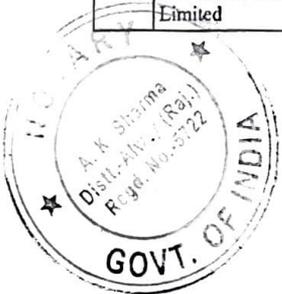
Sr.no.	Name	Address of the unit	EC status as per available records	Last CTO issued on	CTO valid upto	Remarks
1	M/s Bansiwala Iron & Steel Re-Rolling Mills	Adarsh Nagar, Ajmer	Not applied	3/4/2019	2/29/2024	
2	M/s Raghuvver Metals Industries Ltd	Village-Bidikchyawas, Nasirabad Road, Ajmer	Applied for EC on 11.02.2021	8/31/2018	4/30/2023	
3	M/s R.S. Infra Transmission Ltd	A-241-242 B, Road No 6D, Viswakarma Industrial Area, Jaipur	Applied for EC on 10.08.2021	3/28/2017	8/31/2021	CTO renewal App. dt: 28.04.2021 Pending
4	M/s SHRI SHARMA STEEL TECH (INDIA) PRIVATE LIMITED	KHASRA NO. 245/246, BEHIND MURTI KALA ZONE, VILLAGE BAWRI, SARNA DUNGAR INDUSTRIAL AREA, Jaipur	Applied for EC on 29.01.2021	11/25/2020	6/30/2025	
5	M/s SHREE KRISHNA ROLLING MILLS (JAIPUR) LIMITED	37, INDUSTRIAL AREA, JHOTWARA, Jaipur	Applied for EC	1/1/2014	12/31/2018	Applications dt: 01.03.2021 & 23.03.2021 Pending
6	M/s SHRI SHARMA STEEL ROLLING MILLS PRIVATE LIMITED	90-A,B,C & 91 B, JHOTWARA INDUSTRIAL AREA, Jhotwara, Jaipur	Not Applied	1/2/2019	8/31/2022	CTO Valid, App. For CTO renewal dt: 06.05.2022 is pending
7	M/s Mangala Product Pvt Ltd	B-235, Road No 9, Viswakarma Industrial Area, Jaipur	Applied for EC on 10.02.2021	12/17/2018	5/31/2023	
8	M/s KIRAN INFRA ISPAT LTD. (Badaya Ispat Ltd.)	F-947-949, Road No. 14, VKIA, Jaipur	EC obtained	6/15/2018	9/30/2022	
9	M/s HariKripa Business Venture Pvt. Ltd.	SP-37, Kaladera Industrial Area, Kaladera, Chomu, Jaipur	EC obtained	6/24/2019	7/31/2023	
10	M/s Prem Jain Ispat Udyog Private Limited	SP- 256, Kuber EXT. Industrial Area, Ranpur, Ladpura, Kota	As per unit RIICO already obtained EC including steel Rolling mill	8/20/2020	3/31/2024	CTO Revoked on 30.05.2022



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11	M/s Amar Pratap Steel (P) Ltd.	A-161, RIICO Industrial Area, Bagru Ext-II, Tehsil:Sanganer District: JAIPUR	Not Applied	12/26/2018	8/31/2022	
12	M/s Mangala Ispat (Jaipur) Ltd.	SP-187 to 189, RIA, Phase-II, Extension, Bagru, Tehsil:Sanganer, District:Jaipur	EC obtained	12/2/2019	3/31/2024	CTO Valid, CTO dated 27.11.2021 Pending
13	M/s Nirman Infra Steel Pvt. Ltd.	Khasra No. 1/542, 11 & 12, Near RIICO Industrial, Area, Bagru Extn., Chirota Tehsil: Sanganer, District: Jaipur	Not Applied	7/9/2019	6/30/2022	
14	M/s Premier Bars Pvt. Ltd.	A-106 RIICO Industrial Area, Extm-II, Bagru Tehsil:Sanganer, District: Jaipur	EC obtained	12/21/2017	10/31/2021	CTO renewal App. dt: 19.09.2021 Pending
15	M/s Sanjog Steels Pvt. Ltd.	E-170-173, Phase II, Extension, RIICO Industrial Area, Bagru Tehsil:Sanganer, District JAIPUR	EC obtained	3/5/2019	7/31/2022	CTO renewal App. dt: 12.04.2022 Pending
16	M/s KAMAL SPONGE STEEL	A-160 RIICO INDUSTRIAL AREA BAGRU BAGRU RAWAN Sanganer Jaipur	Not Applied	Nil	Nil	
17	M/s Rathi Bars Ltd.	SP-7, RIA, Khushkhera, Bhiwadi	Applied for EC on 14.06.2022	4/30/2018	6/30/2021	CTO renewal App. dt: 27.02.2021 Pending
18	M/s Ashiana Manufacturing India Ltd.	A-47 & 50, R&A, Kehrani, Bhiwadi	Not Applied	5/20/2020	1/31/2024	
19	M/s Rathi TMT Saria Pvt. Ltd.	SP-71 & 72, RIA, khushkhera, Bhiwadi	Not Applied	2/22/2019	8/31/2022	
20	M/s Rathi Special Steel Pvt. Ltd.	SP-29 & F-20 to 24, RIA, Khushkhera, Bhiwadi	Applied for EC on 10.05.2022	6/21/2018	7/31/2021	CTO renewal App. dt: 10.03.2021 Pending
21	M/s Elegance TMT Pvt. Ltd. (Old Name DSR Steels Pvt. Ltd.)	812/B-4 & 5, Ph-III, RIA, Bhiwadi	Not Applied	8/29/2018	5/31/2023	
22	M/s RGTL Industries Ltd., (Old Name:- Rathi Rajasthan Steels Mills Ltd.)	SP-293 to 296, RIA, Chopanki, Bhiwadi	Not Applied	4/7/2021	9/30/2024	
23	M/s Ashiana Ispat Ltd.	A-1116, RIA Bhiwadi	Not Applied	5/29/2018	1/31/2023	
24	M/s Kamdhenu Limited	A-1114, RIA, Bhiwadi	EC obtained	1/28/2020	4/30/2024	



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25	M/s Rathi Steels (Dakshin) Ltd.	SP-A-1, RIA, Khsuhkera, Bhiwadi	Applied for EC on 13.06.2022	12/27/2019	10/31/2022	
26	M/s Shrishti Alloys Pvt Limited	SP-7 (A) RIA Kehrani, Bhiwadi	Not Applied	12/29/2020	3/31/2024	
27	M/s Shree Balaji Rolling Mills	SP-1192 H (A), RIA, Bhiwadi	Applied for EC on 16.06.2022	5/15/2019	10/31/2022	
28	M/s Petropol India Ltd.	A-1121-22, Phase-111, RIA, Bhiwadi	Not Applied	9/13/2017	6/30/2021	CTO renewal App. dt: 24.02.2021 Pending.
29	M/s Synergy Steels	Plot no. 2 MIA, Alwar	EC obtained	2/26/2020	1/31/2024	
30	M/s Synergy Steels	Plot no. 5 MIA, Alwar	Not Applied	9/4/2020	2/28/2024	



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[Signature]
NOTARY. ALWAR (Raj.)

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